

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA 1710/1996

New Delhi, this 14th day of August, 1996

Hon'ble Shri A.V. Haridasan, VC(J)
Hon'ble Shri K.Muthukumar, Member(A)

Girraj Narayan
s/o late Shri L.N. Saxena
Senior Research Officer
Planning Commission, New Delhi .. Applicant

(By Shri S.K. Das, Advocate)

vs.

Union of India, through

1. Secretary
Dept. of Statistics
M/Planning & Prog. Implementation
New Delhi

2. Shri Dipankar Sinha
3. Shri A.K. Mathur
4. Shri R.G. Mitra
all through Secretary
M/Planning & Prog. Implementation
New Delhi .. Respondents

ORDER(oral)

Hon'ble Shri A.V. Haridasan

Heard Shri S.K. Das, learned counsel for the applicant. After making submissions for sometime, he seeks permission to withdraw this application with liberty to take up the matter with the Department and thereafter if any grievance subsists to seek further relief in accordance with law. Granting such liberty, the application is closed as withdrawn.

(K. Muthukumar)
Member(A)
14.8.1996

(A.V. Haridasan)
Vice-Chairman(J)
14.8.1996

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